

Date of Order

Orders

8.4.92 None present for the applicant

In this OA presented in the Bench on 6.9.90 the defects have not so far been removed even after the lapse of a period of more than one and a half year. Hence put up in Court for direction on 20.4.92 reg declining to register the OA under Sub Rule 4(a) of Rule 5 of CAT (Procedure) Rules 1987.

Subscribed
REGISTRAR

Central Administrative Tribunal
Jaipur Bench; JAIPUR.

20.4.92

None present for his part.

May be directed for direction
on 21.4.92.

Copied
Gopal Krishna
Member (Judl.)

(Kaushal Kumar)
Vice-Chairman

21.4.92

Mr. N. K. Mishra - Counsel for applicant.

Learned Counsel for applicant states that he would be filing a fresh application. The present application is dismissed as withdrawn.

Copied
Gopal Krishna
Member (Judl.)

(Kaushal Kumar)
Vice Chairman

Applicant
served

Cases sent to the
Applicant vide no 1035
dated 7/5/92

11-5-92